

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Criminal Appeal No(s). 1129/2017

VIJAI PRAKASH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARYRespondent(s)

Date : 26-03-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ranjit Kumar Sharma, AOR

For Respondent(s) Ms. Alka Sinha,Adv.

Mr. Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that the Learned counsel for the parties have failed to file the additional documents. Ld. Counsel for the appellant seeks and is given four weeks time, as last chance to file the same. After expiry of four weeks, list the matter before the Hon'ble Court.

SANJAY PARIHAR
Registrar

MG